

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**2. IA 2089/2024 In C.P. (IB)/190(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

**NAME OF THE PARTIES:**     **Mr. Brijendra Mishra Liquidator of**  
  **Shrenuj & Co. Ltd**  
  **IN THE MATTER OF**  
  **Bank of India**  
  **V/s**  
  **Shrenuj & Co Ltd**

**Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

**IA No. 2089/2024**:- Adv. Yahya Batatawala appeared for the Applicant.  
The present application has been filed for placing on record the progress  
report for the quarter ended on 31.03.2024. The said report is taken on  
record. No order is called for. With the aforesaid observation, **IA No.**  
**2089/2024** is **allowed** and **disposed of**.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
02.05.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**